

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 18th Day Of September 2024
COURT HALL NO.3 AT KALABURAGI BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE K.NATARAJAN**

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App/Comp & Adv	Resp & Adv
(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)			
ORDERS			
1	CRL.P 7486/2024 AS PER R(J) CIRCULAR NO.24/24 DTD:07.02.2024 REG: MAINTAINABILITY OF CRL. P AND OTHER OFFICE OBJECTION A/W OFFICE NOTE (DATE)	(439(1)(b)(Cr.PC) / 483(1)(b)(BNSS),) PET: SRI AMRUTHA @ AMMU TIGADI VEERANNA GADIGEPPA	RES: STATE OF KARNATAKA SPP SD
2	CRL.P 7590/2024 AS PER R(J) CIRCULAR NO.24/24 DTD: 07.02.2024 REG: MAINTAINABILITY OF THIS CRL. P A/W OFFICE NOTE (DATE)	(439(1)(b)(Cr.PC) / 483(1)(b)(BNSS),) PET: SRI RAJESHA @ RAJI SWAMY AND OTHERS TIGADI VEERANNA GADIGEPPA	RES: STATE OF KARNATAKA SPP SD
3	CRL.P 8303/2024 AS PER R(J) CIRCULAR NO.24/24 DTD: 07.02.2024 A/W OFFICE NOTE	(439(1)(b)(Cr.PC) / 483(1)(b)(BNSS),) PET: SRI. PRASHANTH KUMAR. M. V. HEGDE SHANKAR PURANDER RAMAKANTH RAO	RES: STATE BY KARNATAKA LOKAYUKTA POLICE B B PATIL

COURT HALL NO :13

- 4 CRL.P 7703/2024 (482(Cr.PC) / PET: SRI RAJANEESH S RES: THE STATE OF
VIDE R(J) 528(BNSS),) JAIN KARNATAKA AND OTHERS
CIRCULAR KEMPARAJU
NO.169/2022 HCGP FOR R1
DTD:21.09.2022
REG : AWAITING
SERVICE OF
NOTICE ISSUED TO
R2 THROUGH
CONCERNED POLICE
2) IA 1/24 FOR
STAY
A/W OFFICE NOTE
(DATE)
- 5 CRL.P 8019/2024 (482(Cr.PC) / PET: SMT RENUKA RES: STATE OF
AS PER R(J) 528(BNSS),) MANJUNATH N D KARNATAKA AND OTHERS
CIRCULAR
NO.169/2022 HCGP FOR R1 / STATE
DTD:21.09.2022
REG : AWAITING
SERVICE OF
NOTICE IN R/O R2
2) IA 1/24 FOR
STAY
A/W OFFICE NOTE
(DATE)

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